GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 85

ANSWERED ON 01/12/2025

PRADHAN MANTRI AWAS YOJANA (URBAN) IN THE STATE OF UTTARAKHAND

85. SHRI MAHENDRA BHATT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses that have been sanctioned for the State of Uttarakhand in this financial year under the Pradhan Mantri Awas Yojana, which aims to provide affordable housing to the poor in urban areas;
- (b) the total amount of funds released for this purpose; and
- (c) the district-wise details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Based on the project proposal submitted by State of Uttarakhand, a total of 66,341 houses have been sanctioned under PMAY-U including 2736 houses under PMAY-U 2.0 by the Ministry, so far. Out of which, 45,124 houses have been completed/delivered to the beneficiaries, as on 24.11.2025. A total of 2,736 houses have been sanctioned under PMAY-U 2.0 by the Ministry in this financial year, so far. During this financial year, Central Assistance of ₹69.21 crore has been released to State of Uttarakhand under PMAY-U and PMAY-U 2.0. The district-wise details of houses sanctioned under PMAY-U 2.0 and Central Assistance released under PMAY-U and PMAY-U 2.0 during the FY 2025-26 are at Annexure.

District-wise details of houses sanctioned under PMAY-U 2.0 and Central Assistance released under PMAY-U and PMAY-U 2.0 during the FY 2025-26

S. No.	District Name	Houses sanctioned under PMAY-U 2.0 (Nos.)	Central Assistance released under PMAY-U and PMAY-U 2.0 (₹ in crore)	
			PMAY-U	PMAY-U 2.0
1	Almora	35	-	0.31
2	Bageshwar	62	-	0.12
3	Chamoli	366	-	1.52
4	Champawat	1	-	0.00
5	Dehradun	260	-	0.20
6	Haridwar	198	2.44	0.67
7	Nainital	233	0.01	2.03
8	Pauri Garhwal	324	-	0.81
9	Pithoragarh	198	-	0.95
10	Rudra Prayag	-	-	-
11	Tehri Garhwal	24	-	0.21
12	Udam Singh Nagar	1,035	2.35	7.57
13	Uttar Kashi	-	-	-
Total		2,736	4.80	14.41
Mother sanctioned issued to State		-	-	50.00
Grand Total		2,736	4.80	64.41